

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Competition Appeal (AT) No.22 of 2020**

**IN THE MATTER OF:**

**Harshita Chawla**

**...Appellant**

**Vs.**

**Whatsapp Inc. and Facebook Inc.**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Rakesh Munjal, Sr. Advocate**

**Ms. Ramisha Jain, Advocate**

**For Respondent:**

**Mr. Tejas Karia, Mr. Shashank Mishra, Mr. Akshi Rastogi, Advocates for R-1**

**Ms. Shama Nargis Deputy Director, CCI**

**Mr. Amit Sibal, Sr. Advocate for R-1**

**Mr. Rohan Arora, Mr. Saksham Dhingra, Advocates for R-2**

**Ms. Chandni Anand, Ms. Madhavi Singh, Advocates for R1-2**

**ORDER**

**(Through Virtual Mode)**

**25.02.2021:** Today, as this Bench is available till 12.00 Noon, so the matter could not be taken up and the time now is 11.35 A.M. The matter cannot be concluded within such a short time.

List this matter on **27<sup>th</sup> April, 2021 under the heading for 'Hearing'**.

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

ss/nn